

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Competition Appeal (AT) No. 18 of 2017

IN THE MATTER OF:

Ujjawal Narain & anr.

...Appellants

Versus

M/s. Goel Enclave & Ors.

...Respondents

Present:

For Appellants : Mr. Anuj Jain, Advocate

For 1st to 4th

Respondent : Mr. Moti Lal Yadav, Advocate

**For 7th Respondent: Mr. Abhishek Chaudhary, Advocate
Mr. Bulbuli, Deputy Director, CCI**

ORDER

25.02.2020 Heard the learned counsel for the parties. Hearing concluded. Judgement reserved.

Parties may file their respective written submissions, not exceeding 3 pages, within 3 days.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

/ns/nn